HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:-   Application of Shri Hilal Ahmad Sheikh S/O Late Shri Bashir Ahmad Sheikh R/O Bana Mohalla Fateh Kadal, Srinagar in the Hon'ble High Court of J&K and Ladakh on compassionate grounds.

ORDER

No.   1664   of 2022/RG/NG   dated 07-12-2022

Shri Hilal Ahmad S/O Late Shri Bashir Ahmad Sheikh (Ex-Safaiwala) R/O Bana Mohalla Fateh Kadal, Srinagar, is temporarily appointed as Safaiwala in the High Court of Jammu & Kashmir and Ladakh, on compassionate grounds under S.O. 429, *"The Jammu and Kashmir Rehabilitation Assistance Scheme, 2022"*, in pay level SL-1 (Rs. 14800-47100) against the available vacancy and is posted in the High Court wing, Srinagar.

By Order.

(Sanjeev Gupta)
Registrar General

No: 42656-70   of 2022/RG/NG   Dated: 07-12-2022

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of His Lordship
2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu
3. Director, J&K Judicial Academy, Janipur, Jammu
4. Registrar Inspection, High Court Wing, Jammu/Srinagar
5. Registrar Rules, High Court of J&K and Ladakh, Jammu
6. Registrar Judicial, High Court Wing, Jammu/Srinagar.
7. Registrar (Administration/Recruitment), High Court Main Wing, Jammu
8. Additional Registrar (Adm.), High Court Main Wing, Jammu
9. Secretary to Hon'ble Mr. Justice _____,
     .....for information of His Lordship.
10. Director Finance, High Court of J&K and Ladakh, Jammu
11. Accounts Officer, High Court Wing, Srinagar Jammu.
     ..... for information and necessary action.
12. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
13. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
14. Shri Hilal Ahmad Sheikh S/O Late Shri Bashir Ahmad Sheikh R/O Bana Mohalla Fateh Kadal, Srinagar
15. Order Book.

Registrar General